

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 26<sup>th</sup> February, 2018  
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR COMPLETION OF PLEADING</b>				
1.	Original Application No. 26/2017(CZ) <b>(M.A.No.546/17)</b>	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv. Mr. Varun Raj Nair, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv.	
2.	Original Application No. 150/2017 (CZ)	Abhijeet Dutta Roy Vs Union of India & 7 Ors.	Mr. Ayush Dev Bajpai, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 54/2017(CZ)	Bhairu Prasad Vs State of M.P. & 7 Ors.	Mr. Dharamveer Sharma, Adv.	
<b>FOR COMPLIANCE</b>				
4.	<b>Original Application No. 308/2014 (CZ)</b>	<b>Amarnath Agarwal Vs. Union of India &amp; 3 Ors.</b>	<b>Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.</b>	
5.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr.Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Srivastava, Adv	

**Note :** Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)